

IN THE HIGH COURT OF JHARKHAND AT RANCHI
Cr. Appeal (SJ) No.238 of 2013

Wakil Singh

.... Appellant

Versus

The State of Jharkhand through C.B.I. Respondent

CORAM : HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY

For the Appellant

: Mr. Rajiv Ranjan, Advocate

For the C.B.I.

: Mr. B. K. Prasad, Advocate

Order No.04 Dated- 24.06.2020

Heard the parties through video conferencing.

Learned counsel for the appellant prays for time.

Prayer for time is allowed as the last chance.

List this appeal one week after the lockdown period is over.

Animesh/

(Anil Kumar Choudhary, J.)